

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

118. I.A. 1328/2024 (60(5)) I.A. 1659/2024 in
C.P. (IB)-560(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore
Fund IV Pvt. Ltd.

VS

Rajesh Estates and Nirman Private Limited.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **20.06.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

//NSW/

Sd/-

LAKSHMI GURUNG
Member (Judicial)